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Title: The Minister of Labour and Employment laid a statement regarding status of implementation of the recommendations contained in the 40<sup>th</sup> Report of the Standing Committee on Labour on 'problems being faced by workers due to sickness of HMT Units', pertaining to the Ministry of Labour and Employment.

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): Madam, with your permission, I make a statement on the status of implementation of recommendations contained in the Fortieth Report of the Standing Committee on Labour (Fourteenth Lok Sabha), as per Direction issued by the Hon. Speaker, Lok Sabha in pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha, on 1<sup>st</sup> September, 2004.

The Fortieth Report of the Committee concern to the problems being faced by workers due to sickness of HMT Units, which was laid on the Table of the House on 25.02.2009. I would like to mention that the Ministry had submitted to the Committee, the Action Taken Report on this Report on 12.07.2010, which has been taken note of by the Committee.

The status of implementation of the recommendations of the Committee, contained in the Fortieth Report, is indicated in the Annexure to my Statement, circulated among hon. Members. I would not like to take the valuable time of the House to read out all the contents of this Annexure.

I would request that this might be considered as read.

(Placed in Library, See No. LT 5525/15/11)

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...(Interruptions)

MADAM SPEAKER: Please, let us have order in the House. Hon. Members, please sit down.

**12.07 hrs.**